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O.A. No. 330/86

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member.

The learned advocate for the respondent Mr. K.K. Shah appears and refers to application No. 10/86 on the ~~same~~ ^{analogous} application as in this case has come before the Tribunal, regarding his apprehended transfer to Kota and the written statement filed in that case, that there was no intention to transfer him any way from the Gandhidham. He also makes a statement that the position applies equally to the present application in which the cause has been taken due to the ~~near~~ apprehension regarding transfer from Gandhidham to Bhuj and similarly there is no intention to transfer from Gandhidham. Learned advocate Mr. Thakkar requests permission to withdraw the application. His request is granted. The applications stands disposed of as withdrawn.

12-9-'86.

Prabh
(P.H. Trivedi)
Vice Chairman

Amrit
(P.M. Joshi)
Judicial Member.

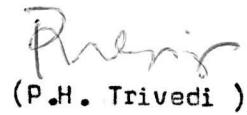
O.A. No. 330/86

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member.

The learned advocate for the respondent Mr. K.K. Shah appears and refers to application No. 10/86 on the same application as in the case has come before the Tribunal regarding his apprehended transfer to Kota and the written statement has filed in that case. There was no intention to transfer him ~~in~~ any ~~way~~ ^{way} from the Gandhidham. He also makes statement that ~~difficulties~~ ^{apply} ~~apprised~~ equally to the present application in which the ~~close~~ ^{cause} has been taken to the apprehension of the same regarding transfer from Gandhidham to Bhuj and ~~in~~ similarly there is no intention to transfer him from Gandhidham further ~~purpose of this application also~~. Learned advocate Mr. Thakkar requests permission to withdraw the application. His request is granted. The application stands ~~as~~ ^{disposed} disposed of as withdrawn.

12-9-'86.




(P.H. Trivedi)

Vice Chairman


(P.M. Joshi)
Judicial Member.